करने वाले भूवैज्ञानिक, विद्युत पूर्वेक्षण उपकरण है ।

अप्रैल और मई, 1967 में निर्यात

3492. **श्री ओ० प्र० त्यागी** : क्या **वाणिज्य** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने इस बात का दावा किया है कि अप्रैल और मई, 1967 में वर्ष 1966 के इन्हीं दो महीनों की अपेक्षा निर्यात में 8 प्रतिशत की वृद्धि हुई है,

(ख) क्या यह भी सच है कि वस्तुत: इन दो महीनों में वृद्धि के बजाय निर्यात में 10.5 प्रतिशत की कमी हुई थी,

(ग) यदि हां, तो ठीक जानकारी न देने के क्या कारण हैं, और

(घ) इस बारे में सरकार की क्या प्रतिक्रिया है ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री मुहम्मद शफ़ी कुरेशी) : (क) से (घ). स्मरण रहे कि लोक सभा अतारांकित प्रश्न संख्या 4205 के लोक सभा में 30—6—1967 को दिये गये उत्तर में अप्रैल-मई 1967 के निर्यात के आंकड़े अप्रैल-मई 1966 की तुलना में दिये गये थे । उत्तर तैयार करते समय भूल से अप्रैल-मई, 1967 के सम्बन्ध में निर्यात मूल्य के जो आंकड़े दिये गये थे वे वास्तव में अप्रैल-मई, 1966 से सम्बन्धित थे और अप्रैल-मई 1966 के सम्बन्ध में दिये गये आंकड़े अप्रैल-मई 1965 से सम्बद्ध थे । उस समय अप्रैल-मई 1967 के आंकड़े उपलब्ध नहीं थे । इस भूल के कारण अप्रैल-मई 1966 और अप्रैल-मई 1967 के व्यापार निष्पादन के बीच गलत तुलना हो गई । आंकड़ों के प्रयोग और उनसे निष्कर्ष निकालने में जो त्रुटि हुई उस पर अत्यन्त खेद है । सम्बद्ध अवधियों के बारे में शुद्ध विवरण नीचे दिया जाता है :

निर्यात (पुर्नर्निर्यात सहित) अप्रैल-मई
के विषय में

	1967		1966	
	रु० करोड़	दस लाख डालर	रु० करोड़	दस लाख डालर
अप्रैल-मई	172.77	230.4	126.56	265.9

नोट—रुपयों में दिये गये आंकड़ों की तुलना नहीं की जा सकती क्योंकि 1966 के आंकड़े अवमूल्यन पूर्व के रुपये में हैं और 1967 के आंकड़े अवमूल्यन के पश्चात के रु० में हैं ।

DEALINGS OF FORMER H. M. T. CHAIRMAN, WITH M/S. BHARAT FRITZ WARNER, LTD., BANGALORE

3493. SHRI BABURAO PATEL: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Shri M. K. Mathullah, former Chairman of the Hindustan Machine Tools, was found to have shown some undue favours to the private firm named M/s. Bharat Fritz Warner Ltd., Bangalore resulting in an undue benefit of Rs. 2 crores or more to the firm ;

(b) whether it is a fact that the Ministry of Industrial Development and Company Affairs circulated this fact to all other Ministries and if so, the specific purpose and the result thereof; and

(c) the action taken against Shri Mathullah and M/s. Bharat Fritz Warner in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) During an investigation of certain allegations against M/s. Bharat Fritz Warner

Ltd., Bangalore, it was found that the Chairman and Managing Director of Hindustan Machine Tools, a had shown some favours to the private firm in question. While the exact value of the benefit thus derived by the private firm could not be assessed it is however clear that it is not as much as Rs. 2 crores.

(b) and (c). The evidence available was not sufficient to sustain any action against the Chairman and M/s. Bharat Fritz Warner Ltd. Administrative action has however been taken.

Manufacture of Guns in a Factory near Ahmedabad

3494. SHRI BABURAO PATEL: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) Whether it is a fact that a factory for manufacturing guns in the private sector has been licensed in the vicinity of Ahmedabad;

(b) if so, the name of the factory and the names of its promoters and collaborators, the details of the agreement of collaboration, the amount of capital invested and the output of the guns expected to be manufactured annually; and

(c) the various uses to which the guns manufactured at the above factory can be put to?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b) : M/s. National Rifles Ltd., have been permitted to set up a factory in Ahmedabad for the manufacture of air rifles/air pistols (gas type) in collaboration with M/s. Hammerlie GmbH. Hunting and Sporting Arms Factory, Tiengen/Hochrhein, West Germany, the terms of agreement being a lump sum payment of DM 60,000 and in addition a royalty of 5% (taxable) on the ex-works selling price for a period of ten years. The names of directors of the company are (1) Shri Bahubali Gulabchand, (2) Shri Vinod L. Doshi (3) Shri Chandrahas K. Vissanji, (4) Shri Keshav Govind Prabhu and (5) Shri Nandlal Varma. It has been ascertained that an amount of about Rs. 2·51 lakhs has been invested upto 30-6-67. According to the programme, production will start with 5,000 Nos. in the first year rising to 22,000 Nos. in the third year.

(c) These air rifles/air pistols can only be used for training civilians in the preliminary stage. They are comparatively cheaper and further fire arms rifles ranges are not necessary for practices with these rifles/pistols.

Diary Projects in Delhi

3495. SHRI M. L. SONDHI: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of cases where licences have been issued by Government to persons in the private sector to set up diary projects in and around Delhi with foreign collaboration in the last three years; and

(b) whether any of them has already gone into production?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) None, Sir.

(b) Does not arise.

राष्ट्रीय कोयला विकास निगम के अधिकारियों द्वारा जीपों का दुरुपयोग

3496. श्री रामावतार शास्त्री : क्या इस्पात, खान तथा धातु मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि राष्ट्रीय कोयला विकास निगम के अधिकारी सरकारी जीपों का प्रयोग अपने निजी कार्यों के लिये और फिल्में देखने जाने के लिये करते हैं तथा इस प्रकार पेट्रोल पर खर्च होने वाले हजारों रुपयों के सरकारी धन का दुरुपयोग किया जाता है;

(ख) क्या निगम के अधिकारियों को अपने निजी कार्यों के लिये निगम की मोटर-गाड़ियों का उपयोग करने का अधिकार प्राप्त है; और

(ग) यदि हां, तो क्या इसके रोकने के लिये सरकार का कोई कार्यवाही करने का विचार है ?